



संघ शासित प्रदेश 261 दारा एवं नगर हवेली
Administration of Dadra & Nagar Haveli (U.T.)
उप वन संरक्षक (प्रादेशिक) का कार्यालय
Deputy Conservator of Forests (Territorial)
सिलवासा / Silvassa.



Phone: 0260 - 2963693 E-mail: dcft-dnh@nic.in

F. No: 8-1/55-FD/T/2015/PART-I/1494

Date: 24 July, 2024

To

The Consultant(Judicial),
National Green Tribunal, Principal Bench,
New Delhi
Email: judicial-ngt@gov.in

Subject : Hon'ble NGT order dated 19.04.2024 in OA No. 129/2024 in the Sua Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land Five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi - reg.

Sir,

With reference to the above-cited subject, the information sought in order of the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 129/2024 dated 19.04.2024 pertaining to the U.T. of Dadra & Nagar Haveli and Daman & Diu in the required format is enclosed herewith for your kind reference please.

भवदीय /Yours faithfully

उप वन संरक्षक (प्रादेशिक) /
Deputy Conservator of Forests (T)
दादरा एवं नगर हवेली / D&NH
सिलवासा / Silvassa

Encl: As above.

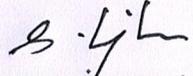
Copy to: -

1. The Chief Conservator of Forest, DNH& DD, Silvassa for kind information please.
2. The Conservator of Forest, DNH& DD, Silvassa for kind information please.

Details of encroachment of Forest in the U.T. of Dadra & Nagar Haveli and Daman & Diu (U.T.)

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S No.	State/ UT	Total Forest Cover (in Ha)	Details of encroachment					Total encroachment up to March,2024 (in Ha)	Action taken for removal of encroachment year.	Percentage loss of Forest as on March, 2024.
			Protected Forest (in Ha)	Reserve Forest (in Ha)	Deemed Forest	Sanctuaries and protected areas (in Ha)	Any other type of forest			
1.	Dadra & Nagar Haveli and Daman & Diu	227750	-	21.252	-	18.528	48.99	88.77	Forest Offence Report Booked for encroachment is submitted in District Session Court, DNH. The case for claim of rights on Forest Land was filed in the Administrative Tribunal Diu and was disposed off in favor of Forest Department. However, the applicants have approached Hon'ble Bombay High Court and presently the case is pending at this level.	0.040 %
Total		227750	-	21.252	-	18.528	48.99	88.77		


 उप वन संरक्षक (प्रादेशिक) /
 Deputy Conservator of Forests (T)
 दादरा एवं नगर हवेली / D&NH
 सिलवासा / Silvassa

Details of encroachment of Forest in the U.T. of Dadra & Nagar Haveli and Daman & Diu (District wise)

S No.	Name of the District	Total Forest Cover (in Ha)	Details of encroachment					Total encroachment up to March,2024 District wise (in Ha)	Action taken for removal of encroachment year District wise	Percentage loss of Forest as on March, 2024. District wise
			Protected Forest (in Ha)	Reserve Forest (in Ha)	Deemed Forest	Sanctuaries and protected areas (in Ha)	Any other type of forest			
1.	Dadra & Nagar Haveli	207310	-	21.252	-	18.528	-	39.78	Forest Offence Report Booked for encroachment is submitted in District Session Court, DNH	0.019%
2.	Daman	10870	-	00	-	-	-	00	-	-
3.	Diu	9570	-	-	-	-	48.99	48.99	The case for claim of rights on Forest Land was filed in the Administrative Tribunal Diu and was disposed off in favor of Forest Department. However, the applicants have approached Hon'ble Bombay High Court and presently case is pending at this level.	0.512 %
Total		227750	-	21.252	-	18.528	48.99	88.77		

S. J. L.

उप वन संरक्षक (प्रादेशिक) /
Deputy Conservator of Forests (T)
दादरा एवं नगर हवेली / D&NH
सिलवासा / Silvassa